

west of Andal to Sainthia railway line. The easier coal deposit close to the surface has already been worked earlier by different private collieries. Only one underground mine is still being worked. A small quarry has been recently discontinued. The names of old mines are Kankortola, Raza, Sultanpur, Aurgang, Gangaramchak etc.

### Petitions on Mass Rape by Police Officials

\*243. SHRIMATI PRAMILA DAN-DAVATE: Will the Ministry of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister has received memorandum and petitions from the individuals and institutions on the mass rape by police officials;

(b) if so, the steps taken to punish the guilty; and

(c) whether any permanent solution has been found to treat the women prisoners in the police custody with respect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The Prime Minister has received memorandum and petitions from the individuals and institutions on specific allegations of rape against police officials

(b) The specific cases of alleged rape brought to the notice of the Prime Minister have been referred to State Government concerned for enquiry or investigation and appropriate departmental/legal action.

(c) In view of frequent allegations about misbehaviour with women arrested or kept for interrogation by

the police, fresh instructions have been issued on 14-3-80 by this Ministry to all the State Governments and Union Territory Administrations for strict compliance of the procedure laid down in the Cr. P. C. and in the State Police Manuals and for issuing further supplementary instructions to ensure that women are treated with respect and consideration by all the ranks of the police.

### News Item "A Cry from the Jungle of Injustice Brutal Attack on Adivasis"

\*244. SHRI SATISH PRASAD SINGH;

SHRI CHANDRA DEO PRASAD VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the news item captioned "A cry from the jungle of injustice brutal attack on Adivasis" appearing in the Blitz weekly of May 31, 1980; which gives the pathetic plight of Adivasis; and

(b) if so, the action Government propose to take to save the life and property of Adivasis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir, The letter to the Editor appearing in Blitz of May 31st written by Smt. Sushila D'Suza has been seen and the Government of Maharashtra have conducted an enquiry regarding the reported incident.

(b) The Government of Maharashtra have made enquiry by a Police Officer of the rank of Deputy Inspector General of Police. Criminal cases have been registered and the investigations are in progress.